

SHRI SURESH KALMADI: * *

MR. DEPUTY CHAIRMAN: Please don't record him. One thing I would like to make clear here. Please take your seats. Please hear me first, Mr Radhakrishna. I want to make it clear that once a Special Mention has been disallowed, there must be some special reason for accepting it. To repeat it over every day for a month or seven days is not going to help. Because you are going to repeat the same thing, I am not going to accept this. I have not accepted this thing. I told him also, "if you bring some other matter, I will allow it". I did not say that I will not allow you. But I cannot allow you again the same thing once it is rejected. It is expected that you will give some fresh material. I have allowed today so many people to make Special Mentions whatever may be the subject matter.

SHRI M. S. GURUPADASWAMY: Another matter, Sir. There are various rumours floating among Members of Parliament....

MR. DEPUTY CHAIRMAN: This is not a House meant for rumours. I cannot allow this to go on record. Rumours will not be recorded.

SHRI M. S. GURUPADASWAMY: Sir, after hearing me you pass the order.

MR. DEPUTY CHAIRMAN: Let us hear what is the rumour. But please don't record. This is not a House to bring in rumours.

SHRI LAL K. ADVANI (Madhya Pradesh): That is pre-censorship.

SHRI M. S. GURUPADASWAMY: I do not mind if you censor me.

MR. DEPUTY CHAIRMAN: But I also expect that you will not spread rumours in the House at least. (Interruptions).

****Not recorded.**

SEVERAL HON. MEMBERS: We are not interested in rumours.

SHRI M. S. GURUPADASWAMY: I would like to leave out the rumour part. I would like to know, Sir, whether this session is going to be the last session.

MR. DEPUTY CHAIRMAN: Nobody can reply to this. You know, this House is a permanent House.

SHRI M. S. GURUPADASWAMY: I want to know whether it is going to be the last session before the Lok Sabha election.

MR. DEPUTY CHAIRMAN: What does it matter?

REFERENCE TO THE CONVENING OF ANDHRA PRADESH ASSEMBLY

SHRI PUTTAPAGA RADHAKRISHNAN (Andhra Pradesh): The other day when the discussion was going on, on the Andhra Pradesh affairs, the hon. Prime Minister assured the House that the Assembly would be convened earlier than the date the ex-Governor had given to the Chief Minister. And so many other things have happened.

MR. DEPUTY CHAIRMAN: Let us see. The new Governor is going.

SHRI SURESH KALMADI (Maharashtra): Mrs. Gandhi gave an assurance on the floor of the House.

MR. DEPUTY CHAIRMAN: Better you go to Andhra Pradesh and ask the question.

REFERENCE TO THE HIJACKING OF INDIAN AIRLINES PLANE

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Deputy Chairman, I am happy that Mr. Khursheed Alam Khan is here.

The nation heaved a sigh of relief yesterday when the passengers and

[Shri Lal K. Advani]
the plane hijacked, come back home yesterday evening. But this House should be informed fully both in respect of the security arrangements, what went wrong at Chandigarh, and what action has been taken in respect of the earlier cases. I am sure the Minister will tell me that an enquiry has been ordered. But an enquiry was ordered in the earlier cases also, and certain steps must have been taken after all. Why is it, nevertheless, that this hijacking from Chandigarh took place? How could seven persons sneak through the security arrangements and hijack the plane?

And the second aspect about which I would like the Minister to inform Parliament is: What were the negotiations that went on at Dubai? What was the attitude of the Pakistan Government when the plane was at Lahore and Karachi? Are we, as the Government of India, committed to any of the agreements that have been made there, or is it only a bilateral agreement between the Dubai authorities and the hijackers? I for one feel that the persons who committed crimes of this nature should be salutarily and effectively punished, and they should not be given an easy passage to other States. In this respect, the press reports, however, say that the hijackers surrendered on the ground, on the condition, that they would be given a free passage. Is the Government of India committed to this? And if it is not, what is the Government of India doing to pursue this case and to ensure that the hijackers are punished?

SHRI VISHWA BANDHU GUPTA (Delhi): The newspapers report that a pistol was given to the hijackers at Lahore by Pakistan.

SHRI SUKOMAL SEN (West Bengal): Sir,....

MR. DEPUTY CHAIRMAN: On the same subject?

SHRI SUKOMAL SEN: I have to make another point.

श्री जे० के० जैन (मध्य प्रदेश) :
उपसभापति महोदय, जैसा कि आप सभी ने समाचारपत्रों में भी पढ़ा, जो प्रकाशित हुआ है कि लाहौर हवाई अड्डे पर हार्ड-जैकर्स को रिवाल्वर सप्लाई किया गया ...

श्री उपसभापति : वे सब छोड़िए। आप। वह बात कह दी गई है ...

श्री जे० के० जैन : महत्वपूर्ण बात को आप कहते हैं कि छोड़िए ...

श्री उपसभापति : एक मेम्बर ने यह बात कह दी है। आप बैठिए... (व्यवधान)..
This point has been raised. You were not there. What can I do?

श्री जे० के० जैन : मैं जानना चाहूंगा कि क्या सरकार ने पाकिस्तान सरकार से इस बारे में कोई जानकारी लेने की कशिश की है कि पिस्तौल लाहौर हवाई अड्डे पर उनको दी गई थी?

SHR SUKOMAL SEN: Hijacking of two Indian aircrafts has taken place within a gap of a few days. Everybody is questioning the safety, whether travelling by the Indian Airlines is at all safe. So, to make the position very clear, I think the Government should make a statement. As Parliament will be in session up to the 29th of this month, we have enough time. The Minister can tell us what safety measures have been taken for passengers before hijacking takes place.

श्री जे० के० जैन : वही तो मैं कह रहा हूँ स्पेशल मेसन में ...

श्री उपसभापति : जब समय पर आपको पुकारता हूँ, तब बोलिए। आप समय पर बोलिए। मुझ से हाजिर रहिए।

SHRI SUKOMAL SEN: This time the ordeal was graver. So, we should be allowed time to discuss this affair after the Minister makes his statement on the whole thing.

श्री सत्यपाल मलिक (उत्तर प्रदेश) :
मेरा, श्रीमान, निवेदन यह है कि इस
सारे एपीसोड के बारे में यह जानकारी
मिली है कि कृपाण का इस्तेमाल हुआ
और इस बात की संभावना है कि शायद
कुछ हथियार पगड़ी के जरिये गये। यह
बात महत्वपूर्ण इस लिए है कि इस
प्रकरण पर जब चर्चा हो उस से पहले
सरकार विपक्ष से अपनी स्थिति स्पष्ट
करने के लिए बड़े क्योंकि धार्मिक
भावनाओं से दोनों तीनों का ताल्लुक है,
यह नहीं कि आज अजमाव में मार्शल
ला लगाने की मांग की जाय और जब
फौज चली जाय तो उसकी निंदा की जाय
और तीसरे दिन कहा जाय कि दीवारों
पर गोलियां धार्मिक भावनाओं को चोट
पहुंछाती हैं। इस लिए मेरा निवेदन
है कि सदन में इस समस्या पर विचार
करने से पहले इस बारे में विपक्ष की
राय लेनी चाहिए।

MR. DEPUTY CHAIRMAN: Mr.
Kalmadi, this is not the way to make
a special mention. I am very sad. By
raising your hand you cannot attract
the attention of the Chair. I will not
allow you please. Mr. Khurshed Alam
Khan, would you like to say anything?

**SHRI SURESH KALMADI (Maha-
rashtra):** Sir, what is this? How you
cannot allow me to make special men-
tion on this issue? (Interruptions).

MR. DEPUTY CHAIRMAN: I can
control the House. Don't worry.

**THE MINISTER OF STATE IN
THE MINISTRY OF TOURISM AND
CIVIL AVIATION (SHRI KHUR-
SHED ALAM KHAN):** Sir, I share
the anxiety of the hon. Members of
this House. Therefore, I have decided
to make a comprehensive statement
in the afternoon.

MR. DEPUTY CHAIRMAN: Now,
we shall take up special mentions.

**THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI PATTABHI RAMA RAO):**
Sir, I have heard from the Opposition
benches that democracy has been
murdered in Andhra Pradesh.

MR. DEPUTY CHAIRMAN: Leave
that point.

SHRI PATTABHI RAMA RAO: Sir,
please hear my views. I am a very
humble member from Andhra Pra-
desh.

SHRI SURESH KALMADI: Sir,
you have not allowed the Opposition
to speak on this issue, how can you
allow him to speak?

SHRI PATTABHI RAMA RAO: Sir,
please hear me.

MR. DEPUTY CHAIRMAN: Leave
it. Unnecessarily they will interrupt.

SHRI PATTABHI RAMA RAO: I
am not bothered about them. Sir, I
have never heard in the history of
politics that MLAs are imprisoned in
some State. They should all be re-
leased. They cannot be put in the
jails.

MR. DEPUTY CHAIRMAN: Now,
we shall take up special mentions.
Mr. J. K. Jain.

REQUEST FOR PROVIDING LIFE JACKETS IN INDIAN AIRLINES FLIGHTS

श्री जे० के० जैन (मध्य प्रदेश) :
उपसभापति महोदय, हाइजेकिंग दो दिन
पहले हुई और उस से बहुत से तथ्य
सामने आये हैं। जैसा कि सभी ने
समाचारपत्रों में पढ़ा, इंडियन एयर
लाइन्स का जो बोइंग 737 है उस में
पैसिजर्स के लिए जैकेट नहीं थे और
जिस समय एयर होस्टेस ने एनाउंस किया
कि फॉर्स लैंडिंग समुद्र पर करनी पड़
सकती है तो यह कहा गया कि जो सीट
के कुशन हैं उनको चैरट में लगा कर